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Pacific Medical University, Udaipur Act, 2014 06 of 2014

[03 March 2014]

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PREAMBLE

An Act to provide for establishment and incorporation of the Pacific Medical University, Udaipur in the State of Rajasthan and matters connected therewith and incidental thereto.

Whereas, with a view to keep pace with the rapid development in all spheres of knowledge in the world and the country, it is essential to create world level modern research and study facilities in the State to provide state of the art educational facilities to the youth at their door steps so that they can make out of them human resources compatible to liberalized economic and social order of the world;

And whereas, rapid advancement in knowledge and changing requirements of human resources make it essential that a resourceful and quick and responsive system of educational research and development be created which can work with entrepreneurial zeal under an essential regulatory set up and such a system can be created by allowing the private institutions engaged in higher education having sufficient resources and experience to establish universities and by incorporating such universities with such regulatory provisions as ensure efficient working of such institutions;

And whereas, the Tirupati Balaji Educational Trust, Udaipur is a Trust registered under the Rajasthan Public Trusts Act, 1959 (Act No. 42 of 1959) at Registration No. 3-Dev-Udai 2007, dated 20.2.2007 in the office of the Assistant Commissioner, Devsthan,

Udaipur. The above Trust has been set up with the objective of setting up a Medical University;

And whereas, the said Tirupati Balaji Educational Trust, Udaipur has set up educational infrastructures, both physical and academic, as specified in Schedule-I, at Village Otto Ka Guda, Tehsil Girwa, District Udaipur in the State of Rajasthan and has agreed to invest the said infrastructure in a University for research and studies in the disciplines specified in Schedule-II and has also deposited an amount of rupees two crore to be utilized in establishment of an endowment fund in accordance with the provisions of this Act;

And whereas, the sufficiency of the above infrastructure has been got enquired into by a committee, appointed in this behalf by the State Government consisting of the Vice-chancellor, Mohan Lal Sukhadia University, Udaipur, Director, College Education, Rajasthan, Jaipur, Principal, Ravindra Nath Tagore Medical College, Udaipur, Professor and Head, Department of Pharmacy, Mohan Lal Sukhadia University, Udaipur, Principal, Government Dental College, Jaipur and Principal, Maharana Bhupal Nursing College, Udaipur;

And whereas, if the aforesaid infrastructure is utilized in incorporation as a University and the said Tirupati Educational Trust, Udaipur is allowed to run the University, it would contribute in the academic development of the people of the State; Now, therefore, be it enacted by the Rajasthan State Legislature in the Sixty-fifth Year of the Republic of India, as follows:-

1. Short title, extent and commencement :-

- (1) This Act may be called the Pacific Medical University, Udaipur Act, 2014.
- (2) It extends to the whole of the State of Rajasthan.
- (3) It shall be deemed to have come into force on and from 25th September, 2013.